

amount allotted under the housing schemes by his Ministry for the State of Assam during the current financial year and the details thereof?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA) : The allocations to be made to the State Governments for the year 1962-63 under various Development Heads including 'Housing' have not yet been finalised.

TRAINING IN LABOUR AND SOCIAL WELFARE

868. SHRI R. N. KAKATI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that previously candidates, other than labour officers, were given training in Labour and Social Welfare but that practice has now been discontinued; and

(b) if so, what are the reasons for discontinuing that practice?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI) : (a) and (b) Previously Assistants working in the Secretariat were *inter alia* considered for training in Short Term Social Work Course. Since however this training has no relevance to the nature of their work in the Secretariat, these persons are not now considered for the said course. At present, Labour Officers or such other officers performing allied duties are considered for training.

EXPORT TARGET OF CLOTH

869. SHRI DAHYABHAI V. PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) what is the export target fixed for cloth during the Third Five Year Plan, and what are the quotas fixed

for (i) mill-made cloth, (ii) power-loom cloth; and (iii) handloom cloth; and

(b) whether it is fixed separately for each mill according to the number of looms they have and if not, on what other basis?

THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) and (b). Annual export target to be achieved during 1965-66 i.e. the last year of the Third Five Year Plan, has been fixed at 850 million yards of all types of cotton cloth. There are no separate targets for mill-made, power-loom and hand-loom cloth. Separate targets have not been laid down for individual mills.

INSPECTION OF SHOPS AND COMMERCIAL ESTABLISHMENTS

870. SHRI R. N. KAKATI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there is no sufficient staff to inspect the shops and other commercial establishments frequently in the Capital; and

(b) if so, how Government propose to reinforce the Labour Commissioner's Cell?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI JAISUKHLAL HATHI): (a) No.

(b) Does not arise.

ASSAM BRANCH OF N.B.S.C.

871. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the National Buildings Construction Corporation has got a branch in Assam; and